

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1293/(MAH)/2017
CA No.

CORAM:

Present:

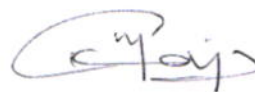


SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017

NAME OF THE PARTIES: Priti Singh
V/s.
Elektrans Shipping Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
6	Madhukala Kojle with D.B. Pereira	lawyer	
	Adv. Shaikendra Singh	Advocate for Defendant	
	Manju Suri	A.R of Respondent co.	

ORDER

CP No. 1293/I&BP/NCLT/MB/MAH/2017

First Call : Petitioner present. Respondent side absent.

Second Call: List this matter on 20.9.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)